

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 3757**  
ANSWERED ON- 05/04/2023

**PROMOTIONAL MEASURES FOR ELECTRIC VEHICLES (EVs)**

3757. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the update of technology development, demand creation, pilot projects and setting up charging infrastructure under the Faster Adoption and Manufacturing of Electric Vehicles (FAME -India) Scheme;
- (b) the details of the budgetary allocation and utilization to implement Phase II of FAME–India Scheme till 2022;
- (c) whether Government proposes to come up with more promotional measures to promote use of Electric Vehicles (EVs); and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) 1. Projects worth above Rs.158 crore have been sanctioned for the technology development projects like establishment of testing infrastructure, setting up of ‘Centre of Excellence’ for Advance Research in electrified transportation, Battery Engineering etc. to various organisations / institutions like Automotive Research Association of India (ARAI), IIT Madras, IIT Kanpur, Non-Ferrous Material Technology Development Centre (NFTDC), Aligarh Muslim University (AMU).
- 2. To facilitate the establishment of Charging Infrastructure for Electric Vehicles following action have been taken by the Government of India:
  - (i) FAME -India Scheme – Ministry of Heavy Industries (MHI) has launched Phase-II of FAME India Scheme which provides for Rs.1,000 crore for installation of Charging Infrastructure for Electric Vehicles.
  - (ii) Grid Connectivity and Safety regulations: Central Electricity Authority (CEA) has issued amendments in the regulations regarding Technical Standards pertaining to Grid Connectivity and Safety of supply for Charging Stations.
  - iii) Guidelines and Standard: Revised consolidated Guidelines and Standards for Charging Infrastructure for Electric Vehicles were issued by Ministry of Power on 14.01. 2022.

iv) Central Nodal Agency: Bureau of Energy Efficiency (BEE) has been selected as the Central Nodal Agency (CAN) under the provisions of Guidelines issued on 01.10.2019.

(b) FAME-India Scheme phase-II is being implemented on pan India basis for a period of five years commencing from 1st April, 2019. The details of the budgetary allocation and utilization to implement Phase II of FAME–India Scheme is as under:

Sl. No.	Financial Year	Budget Allocation	Fund Utilization as on 30.11.2022
1	2019-20	Rs. 500.00 Crore	Rs. 500.00 Crore
2	2020-21	Rs. 318.36 Crore	Rs. 318.36 Crore
3	2021-22	Rs. 800.00 Crore	Rs. 800.00 Crore
4	2022-23	Rs. 2897.84 Crore	Rs. 1382.90 Cr. as on 08.02.2023

(c) and (d) The steps taken by the Government to adopt electric mobility in the country are as under: -

(i) MoRTH has notified GSR 167(E) dated 01st March 2019 for conversion through retro-fitment to pure electric and hybrid electric vehicles and their compliance shall be as per AIS 123.

(ii) MoRTH, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery-Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.

(iii) MoRTH vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Transport Vehicles to be in Yellow colour on Green background and for all other cases, in White colour on Green background.

(iv) MoRTH vide GSR 525(E) dated 02nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.

(v) MoRTH has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.

(vi) MoRTH has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.

(vii) MoRTH has issued an advisory dated 16th June, 2021 to all States and UTs regarding promotion of battery-operated vehicles.

(viii) MoRTH has issued a draft notification vide GSR 815 (E), dated 11.11.2022 to issue zero cost All India Tourist Permit for electric vehicles.

(ix) The demand incentive for electric two wheeler has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle from 11th June, 2021, thus enabling cost of Electric two wheeler at par with that of ICE two wheeler vehicles.

(x) The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.

(xi) GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/charging stations for electric vehicles has been reduced from 18% to 5%.

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